

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH  
AT AMARAVATI**

**SUB: SUPER TIME SCALE DISTRICT JUDGES** – Appointment of Smt. M.Babitha, Selection Grade Scale District Judge, now working as Principal District and Sessions Judge, Vizianagaram, as Super Time Scale District Judge w.e.f. 01.09.2021 with all consequential benefits by fixing her seniority in between Sri B.Sai Kalyan Chakravarthi and Sri G.Gopi, Super Time Scale District Judges – Orders issued.

- READ: 1. G.O.Ms.No.60, Law (L.A&J-SC.F) Department, dated 28.10.2022.  
2. High Court's Proceedings Roc.No.665/2022-B.Spl., dated 31.10.2022.  
3. High Court's Letter Roc.No.594/2025-B.Spl., dated 15.07.2025  
4. G.O.Ms.No.29, Law (L.A&J-SC.F) Department, dated 25.07.2025

**ORDER ROC.NO.594/2025-B.SPL. DATED:04.08.2025**

On the recommendation made by the High Court, the Government of Andhra Pradesh issued orders vide G.O. 4<sup>th</sup> read above, appointing Smt. M.Babitha, Selection Grade Scale District Judge as Super Time Scale District Judge.

**In view of the above, High Court made the following order:-**

Smt. M.Babitha, Selection Grade Scale District Judge, now working as Principal District and Sessions Judge, Vizianagaram, is appointed as Super Time Scale District Judge w.e.f., 01.09.2021 in the Time Scale of Pay of Rs.1,19,100 - 2,24,100/- by fixing her seniority in between Sri B.Sai Kalyan Chakravarthi and Sri G.Gopi, who were appointed as Super Time Scale District Judges vide G.O. 1<sup>st</sup> read above and vide proceedings 2<sup>nd</sup> read above. .

Consequent upon appointment of Smt. M.Babitha, Selection Grade Scale District Judge as Super Time Scale District Judge w.e.f.01.09.2021, the date of appointment of the following Super Time Scale District Judges is revised and the details are as follows:

| Sl. No. | NAME OF THE SUPER TIME SCALE DISTRICT JUDGE | INITIAL DATE OF APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGE | REVISED DATE OF APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGE |
|---------|---------------------------------------------|----------------------------------------------------------------|----------------------------------------------------------------|
| 1.      | Sri G.Gopi                                  | 01.09.2021                                                     | 01.02.2022                                                     |
| 2.      | Smt. Aruna Sarika                           | 01.02.2022                                                     | 04.08.2022                                                     |
| 3.      | Sri Shaik Inthiaz Ahmed                     | 04.08.2022                                                     | 04.08.2022<br>(no change)                                      |
| 4.      | Dr. C.Yamini                                | 04.08.2022                                                     | 29.12.2022                                                     |

The above mentioned Officers are discharging their duties as Super Time Scale District Judges from the date of their initial appointment. Therefore, there shall be no recovery of their salary.

  
REGISTRAR (VIGILANCE)

To

1. The Officer concerned **(with copy of G.O)**
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Principal District and Sessions Judge, Vizianagaram.
7. The Pay and Accounts Officer, Governorpet, Vijayawada, Krishna District.
8. The District Treasury Officer, Vizianagaram.
9. The Section Officer, B.Section High Court of Andhra Pradesh.